

(b) A statement relating to the two Central Government Research Laboratories is placed on the Table of the House.

## STATEMENT

Name of the Laboratory	Expenditure in 1951-52		Income, if any
	Recurring	Non-recurring	
	Rs.	Rs.	Rs.
The Central Research Institute, Kasauli.	6,70,849	1,48,650	4,69,825
B.C.G., Laboratory, Guindy, Madras.	Information not available		

## SUPERVISORS AND ASSISTANT ENGINEERS ON HIRAKUD PROJECT

1424. **Sardar Lal Singh:** (a) Will the Minister of Irrigation and Power be pleased to state whether recruitment to the post of an Assistant Engineer is made by the Union Public Service Commission?

(b) Is it a fact that one Mr. Chari holding no Engineering qualifications was appointed as an Assistant Engineer on the Hirakud Project without any reference to the Union Public Service Commission?

(c) Is it a fact that prior to his appointment as Assistant Engineer he had been appointed as head store-keeper and given maximum pay without approval of the Ministry which is the competent authority?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Recruitment to the post of Assistant Engineer is made through or in consultation with the U.P.S.C., where the appointment is likely to last more than one year. In emergent cases, sometimes, appointments are made direct by the Central Water and Power Commission initially and requisitions sent to the U.P.S.C., for advertising the posts.

(b) Yes Sir.

(c) Yes Sir

## DEARNESS ALLOWANCE TO STAFF ARTISTES OF A.I.R.

1425. **Shri K. Subrahmanyam:** (a) Will the Minister of Information and Broadcasting be pleased to state whether Government propose to give dearness allowance to staff artistes of the All India Radio?

(b) What steps have been taken to improve their amenities?

**The Minister of Commerce (Shri. Karmarkar):** (a) No, Sir. The emoluments of staff artistes are determined with due consideration for the increased cost of living.

(b) Certain amenities such as free medical attendance, earned and casual leave, gratuity, travelling allowance etc. are allowed to staff artistes. The question of Government accommodation or house rent allowance in lieu thereof as also matters relating to leave rules and gratuity terms are under consideration.

## VOCATIONAL AND TECHNICAL EDUCATION: OF TRIBAL PEOPLE

1426. **Shri Gohain:** (a) Will the Prime Minister be pleased to state what steps are taken by Government to introduce vocational and technical education for the uplift of the tribal people of the North-East Frontier Agency?

(b) What is the achievement target of such schemes?

(c) What are the items of the schemes?

(d) What amount will be spent in putting through each of the schemes?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) For the introduction of vocational and technical education in the Agency areas, the following steps have been taken:—

Four Cottage Industries Training Centres have been opened in four out of the six Districts of the Agency. In addition, three Weaving Centres for hill girls have been started. Carpentry, weaving, cane and bamboo work and agriculture are compulsory subjects in all schools in the North East Frontier Agency.

(b) The target under the Five Year Plan is to open 6 cottage Industries Training Centres and one Technical School at a total cost of Rs. 6.19 lakhs.

(c) In the Cottage Industries Training Centres sawing and carpentry, smithy, spinning and weaving tailoring, cane and bamboo work, leather

work, masonry, soap making and bee-keeping are to be taught to adults, while in the Technical School, higher training is intended to be given in these and other industries to produce technicians and organisers of industries.

(d) Rs. 4.65 lakhs and Rs. 1.54 lakhs will be spent for the Cottage Industries Training Centres and the Technical School respectively.

**PHILOLOGY AND CULTURE DEPARTMENTS FOR N.E.F. AGENCY**

**1427. Shri Gohain:** Will the Prime Minister be pleased to state whether it is a fact that Philology and Culture Department, have been established for North-East Frontier Agency and if so, what are the objects of the same and what progress has been made so far?

**The Prime Minister (Shri Jawaharlal Nehru):** It is intended to establish Departments for Philology and Cultural Research in the North-East Frontier Agency.

Two Language Officers have been appointed with a view to prepare the ground for the Department of Philology.

The Philology Department is intended for research into and development of the various tribal languages in use in the North-East Frontier Agency.

The Cultural Research Department is intended for research into the dances, music, festivals, folk-songs, folk-tales and other cultural aspects of the life of the Tribal people. A subsidiary objective is to devise means by which such tribal customs and practices of the hill people as are sound and healthy, may be preserved and promoted.

Dictionaries of Sentences, Word Lists and Grammar of some of the Tribal languages have been compiled. Story books and Collection of folk-songs, folk-tales have also been taken in hand.

**PAKISTAN TROOP MOVEMENTS ON KASHMIR BORDER**

**1428. Shri K. P. Sinha:** Will the Prime Minister be pleased to state whether it is a fact that in the middle of March, 1953, heavy troop movements were noticed on Pakistan side on the Border of Punjab and Kashmir?

**The Prime Minister (Shri Jawaharlal Nehru):** Government are not aware of any such heavy troop movements in March 1953. There were some movements of troops in Pakistan which were presumably due to the internal situation prevailing in Punjab (Pakistan) at that time.

**REMAINS OF JAPANESE SOLDIERS IN N. E. AND S. E. REGIONS OF INDIA**

**1429. Shri L. J. Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of Japan have approached the Government of India to investigate where, in the North-eastern, and South-eastern Frontier regions of India, the remains of the Japanese soldiers might be lying; and

(b) if so, what action the Government of India have taken in the matter?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) In January, the Japanese Government sought information, through their Embassy in New Delhi, on the whereabouts of the remains of Japanese nationals, both soldiers and civilians, who had died on Indian territory during the second world war.

(b) Since it was believed that such deceased Japanese internees were buried in the areas covered by the jurisdiction of the State Governments of Delhi and Ajmer, the Government of India addressed these State Governments in the matter. The Government of Delhi have replied that, as Japanese internees were not registered in Delhi, no information about their graves is available. The reply of the Ajmer Government is still awaited.

**INTERNATIONAL PROTECTION FOR STATELESS REFUGEES**

**1430. Sardar A. S. Saigal:** (a) Will the Prime Minister be pleased to state whether Government are aware that the U.N. Commissioner has appointed a representative to provide International protection for stateless refugees?

(b) How will the representative of the U. N. High Commissioner work as regards those who came to Kashmir two years ago from Sinkiang?

(c) Do Government know where his office will be located?